

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 1591 OF 2006

PUNJAB &HARYANA HIGH COURT AT CHANDIGARH

Appellant (s)

VERSUS

MEGH RAJ GARG & ANR.

Respondent(s)

(With office report)

Date: 19/05/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE C.K. PRASAD
(VACATION BENCH)

For Appellant(s) Mr.Abhishek Birthray, Adv.
For Mr. Rajeev Sharma,Adv.

For Respondent(s) Mr.Ajit Kumar, Adv.
For Mr. S.K. Sabharwal,Adv.

Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard and concluded.

For perusal of the original record of the High Court, the
case is adjourned for one day.

List on 20.05.2010.

To be taken up at 2.00 P.M.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master